

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
JABALPUR****Miscellaneous Application No.200/255/2021**

(in OA 200/646/2020)

Jabalpur, this Thursday, the 01<sup>st</sup> day of April, 2021**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER  
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**


1. Union of India through its Secretary, Ministry of Defence, Rajpath E-Block, Central Secretariat, South Block, New Delhi India 1100.

2. Director General (Pras) EI-DPC-II (Sub) Military Engineer Service, Engineer in Chief, Branch Integrated HQ of MOD (Army) Kashmir House, DHQ, PO, New Delhi – 110011.

3. Chief Engineer, Central Command, Lucknow, C/o 56 APO, 901124.

4. Chief Engineer, Jabalpur Zone, C/o 56 APO, Jabalpur M.P 901124.

5. Commander, Works Engineer, 153 Ashok Marg, Mhow, M.P -Applicants

**(By Advocate – Shri A.P. Khare, proxy counsel of Shri Surendra Pratap Singh)****V e r s u s**

Dinesh Kumar Shukla, S/o Late Shri R.D. Shukla, aged about 65 years, O/o Chief Engineer, MES Headquarter, Jabalpur R/o H.No.2376, Lalmati, East Ghampur, Jabalpur, MP - 482001 -Respondent

**O R D E R (O R A L)****By Ramesh Singh Thakur, JM.**

This Miscellaneous Application has been filed by the applicants (respondents in Original Application) seeking further three months' time to

comply with our order dated 01.12.2020 passed in Original Application No.200/646/2020.

2. In view of the reasons assigned in Para 4 of the MA, we grant the applicants further eight weeks' time from today to comply with our order dated 01.12.2020.
3. Accordingly, MA is disposed of.



**(Naini Jayaseelan)**  
**Administrative Member**  
am/-

**(Ramesh Singh Thakur)**  
**Judicial Member**